

NATIONAL COMPANY LAW APPELLANT TRIBUNAL
NEW DELHI
COMPANY APPEAL (AT) NO.95 OF 2019

IN THE MATTER OF:

Ravinder Kumar Magoo

Appellant

Vs

AMA India Enterprises Pvt Ltd & Anr

Respondents:

For appellant: Mr. Rakesh Kumar, Mr. Aashish Khattar, Advocates.

For respondent: Mr. NPS Chawla, Mr. Aaryan Sharma, Advocates.

with

COMPANY APPEAL (AT) NO.103 OF 2019

IN THE MATTER OF:

AMA India Enterprises Pvt Ltd.

Appellant

Vs

Ravinder Kumar Magoo & Ors

Respondents:

For appellant: Mr N.P.S. Chawla, Mr. Aaryan Sharma, Advocates.

For respondent: Mr.Rakesh Kumar, Mr. Aashish Khattar, Advocates.

ORDER

08.07.2019- Respondents have filed reply in Company Appeal (AT) No.95 of 2019 but reply has not been filed in Company Appeal (AT) No.103 of 2019. Consequently, rejoinders may also have to be filed to the replies filed or intended to be filed. In these circumstances, parties are directed to complete their pleadings in both the appeals. Process the appeals for final hearing on **8th August, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn